NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.514/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company		Aditya Kedia (Century Galvanising & Allied Products Pvt.Ltd) Versus- Registrar of Companies, W.B		
Ur	nder Section	252 (3)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	ARUNKUM	AR MISHRA	PETITIONER	Akha 09/01/20

ORDER

Ld. Counsel for the appellant is present.

ROC, West Bengal has filed his report which shows that appellant has not filed the balance sheet after 31st March 2014. Appellant is directed to file supplementary affidavit annexing the balance sheets for the financial years 2014-15 and 2016-17 within 15 days from today.

List it on 08/03/2018.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)